

Telecom Regulatory Authority of India

No. TRAI/F&EA/Regulation/1

Dated 29th March 2020

Mr. Rajan S. Mathews

Director General

COAI

14, Bhai Veer Singh Marg

New Delhi – 110001

Subject: COAI's request for additional time to file monthly and quarterly reports due in April 2020.

Reference: No. RSM/COAI/2020/066 dated 26th March 2020

This is with reference to the above-mentioned subject. Your request for extension of time by six weeks from due date to file monthly and quarterly reports to TRAI due in April 2020 has been considered. The developments arising from the spread of Covid-19 pandemic and complete lockdown as decided by GOI have warranted certain temporary relaxations in compliance requirements.

Accordingly, considering the present circumstances and your request, the Authority has decided to grant a relaxation of six weeks from the respective due dates in respect of all monthly and quarterly reports in the larger public interest for the period ending 31st March 2020. This may be brought to the notice of all Telecom service providers.

Sd/-

(S. K Gupta)
Secretary